

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3042**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

Border Area Development Programme

†3042. SHRI DEVJI M. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Border Area Development Programme has been launched to meet the special development needs and well being of the people living in remote and inaccessible areas situated near the international borders;**
- (b) if so, whether grants are likely to be provided by the Union Government under the said programme;**
- (c) the details and the number of the States selected thereunder, district-wise;**
- (d) whether Rajasthan has been covered under this programme and if so, the areas of Jalore district covered thereunder; and**
- (e) the details of the benefits likely to be provided under the said programme to the people living in border areas?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (e): The objective of Border Area Development Programme (BADP), under implementation since 1986-87, is to meet the special development needs of the people by ensuring convergence of BADP/other Central/State/UT/Local Schemes to provide essential infrastructure in six thematic areas - basic infrastructure, health, education, agriculture &

water resources, financial & skill development for those living in remote and inaccessible areas situated near the international borders.

Under BADP, works/projects have been sanctioned for construction of roads & bridges, health infrastructure, educational infrastructure, agriculture infrastructure, sports infrastructure, drinking water & sanitation projects, anganwadi centres, community centers, infrastructure for small scale industries etc. in habitations located within 0-10 kms from the first habitation at international border in 16 States and 2 UTs.

Details of the States and number of districts covered under BADP are as follows:

Sl.	Name of the State/UT	Number of districts covered under BADP
1	Arunachal Pradesh	15
2	Assam	8
3	Bihar	7
4	Gujarat	3
5	Himachal Pradesh	2
6	J&K (UT)	8
7	Ladakh (UT)	2
8	Manipur	6
9	Meghalaya	8
10	Mizoram	8
11	Nagaland	5
12	Punjab	6
13	Rajasthan	4
14	Sikkim	3
15	Tripura	8
16	Uttar Pradesh	8
17	Uttarakhand	5
18	West Bengal	11
	Total	117

In Rajasthan, habitations located within 0-10 kms from the first habitation at international border in the districts of Sriganganagar, Bikaner, Jaisalmer & Barmer are covered under BADP. As the Jalore district in Rajasthan does not share international boundary, its habitations are not covered under BADP.
